<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 371 OF 2017 IN APPEAL NO. 343 OF 2016 &IA NO. 752 OF 2016

Dated: 11th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Balarch Renewable Energy Pvt. LtdVs.Haryana Electricity Regulatory Commission & Anr				Appellant(s)
			Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan		
Counsel for the Respondent(s)	:	Mr. Nishant Ahlawat for R-1		
		Mr. Aditya Singh for R-2		

<u>ORDER</u>

As agreed by learned counsel for the parties, list the application for hearing on <u>27.09.2017.</u>

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd